

Commissioners and the percentage of successful appeals is as under :—

Year of filing	No. of appeals filed	No. of appeals disposed of
1962-63	1,12,352	1,19,801
1963-64	1,23,450	1,18,610
1964-65	1,50,134	1,20,352
1965-66	1,82,645	1,37,527
1966-67	1,96,288	1,94,080

Year of filing	Number in which assesseees succeeded	Percentage of successful appeals
1962-63	77,626	65%
1963-64	75,684	64%
1964-65	75,415	63%
1965-66	88,224	64%
1966-67	1,29,655	66%

(d) If the Reporting Officer notices a lack of sense of proportion in an Officer, he makes an entry in his Character Roll.

(e) The Government has adopted a policy of accepting returns filed by the assesseees in small income cases. It has been repeatedly impressed upon the field Officers to make balanced assessments to avoid needless appeals.

FLOODS DUE TO FAILURE OF DAMS

803. SHRI D. N. PATODIA :
SHRI N. K. P. SALVE :
SHRI SITARAM KESRI :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether in view of the extensive damage caused by floods, Government have considered it desirable to go into the causes which contributed towards the failure of the dams;

(b) whether Government have also considered the feasibility of creating an organisation represented by the Centre and the State which may look after the maintenance of the dams and their periodical check-up and also advise on the construction of barriers to check floods; and

(c) if so, whether any decision has been taken in this regard ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) to

(c). The question of ensuring the safety of dams against failures due to floods or other causes by proper inspection of works during construction stage and systematic inspections and observations during maintenance stage is already under the consideration of Government and in consultation with the State Governments it is proposed to organise a special unit for the purpose in the Central Water & Power Commission. The details are being worked out.

ADVERTISEMENT GIVEN BY STATE BANK OF INDIA IN THE 'MARMIK'

804. SHRI A. K. GOPALAN : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the State Bank of India had given two page advertisement in 'Marmik', mouthpiece of Shiv Sena;

(b) if so, whether Government have investigated into the matter with a view to fix the responsibility on officials concerned;

(c) if so, the finding thereof; and

(d) the action taken against the officials concerned ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) Yes.

(b) and (c). 'Marmik' is one of many newspapers and journals in which the advertisement of the State Bank, on one of its important new schemes requiring publicity, appeared in the ordinary course. No special consideration or facility in the matter of advertising has been shown to this particular publication. Its circulation is reported to be about 40,000.

(d) Does not arise.

APPOINTMENT OF OFFICERS IN MINISTRY OF IRRIGATION AND POWER

805. SHRI RAM CHARAN : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether his Ministry have appointed some retired officers of the Ministry as Consultants/Members/Advisers on various Boards and Commissions in the Ministry;